

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) No.236/2020

In the matter of:

Yogesh Kumar Jashwantlal Thakkar

Appellant

Vs

Indian Overseas Bank & Anr

Respondent

Mr. Yatin, Advocate for appellant.

Ms Sangya Negi, Advocate for R1 and Mr. Madhusudan Sharma, Advocate for R2.

ORDER

17.07.2020- Learned counsel for the appellant submits that today he has filed the rejoinder. The same is taken on record. Learned counsel for the appellant is seeking adjournment on the ground that the arguing counsel is not available. Prayer allowed. Let the appeal be fixed on **29th July, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

Bm/nn